

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.A. No. 53/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s. Sashakta Multitrade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME           | DESIGNATION | SIGNATURE      |
|--------|----------------|-------------|----------------|
| 1.     | RAJESH SHANKAR | Advocate    | Rajesh Shankar |

ORDER

T.C.S.A. No. 53/230-232/NCLT/MB/MAH/2017

T.C.S.A. No. 54/230-232/NCLT/MB/MAH/2017

At request of the Counsel, this Bench hereby appoints M/s. Patil Randive, Mumbai as C.A. with remuneration of ₹20,000/- each to assist OL of Mumbai in filing his report before this Bench.

Application is disposed of.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial).

Sd/-  
V. NALLASENAPATHY  
Member (Technical).